## Government of India Ministry of Law & Justice Department of Legal Affairs

New Delhi, the 5th November, 2019

## **NOTIFICATION**

No.A-12024/1/2019-Admn.I(LA): The President is pleased to appoint Shri Anoop Kumar Mendiratta, District & Session Judge in North-East District, Karkarduma Courts, Delhi, to the post of Secretary, Department of Legal Affairs, on deputation basis, in the Pay Scale of Rs. 2,25,000/- (Level 17 of the pay matrix) with such other allowances and conditions as admissible to a Secretary to the Government of India, for the period from 25.10.2019 upto 31.03.2023 (i.e. till the age of superannuation of 60 years), or until further orders, whichever is earlier.

(A.K. Joshi)

Deputy Secretary to the Govt. of India

Tel. No. 2338 4109

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

## Endorsement No. A-12024/1/2019-Admn.I (LA) dated the 5th November, 2019.

- 1. Cabinet Secretary
- 2. Principal Secretary to PM
- 3. Principal Advisor to PM
- 4. Secretary to President of India
- 5. Secretary to Vice President of India
- 6. Secretary General, Rajya Sabha Secretariat
- 7. Secretary General, Lok Sabha Secretariat
- 8. Secretary, Department of Personnel & Training
- 9. Secretary, Appointments Committee of the Cabinet & Establishment Officer, Department of Personnel & Training with reference to their communications No. 36/1/2019-EO(SM-I) dated 22.10.2019 and dated 04.11.2019.
- 10. Secretary (Coordination & PG), Cabinet Secretariat
- 11. All Secretaries to the Government of India
- 12. Shri Anoop Kumar Mendiratta, Secretary, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
- 13. Cabinet Secretariat (Shri Amandeep Garg, Joint Secretary)
- 14. Shri Anil Kumar Arora, Deputy Registrar (Gaz.-II), High Court of Delhi, Shershah Road, New Delhi with reference to letter No. 1457/DHC/GAZ.-II/G-8/DLA/2019 dated 30.03.2019.
- 15. The Pay & Account Officer, Department of Legal Affairs, New Delhi
- 16. PS to MLJ/ PPS to Law Secretary/ PPS to Secretary (Legislative Department)/ PPS to Additional Secretaries/ PPS to Joint Secretaries/ PPS to Joint Secretary & Legal Advisers
- 17. In-charge of Central Agency Section, In-charge of Branch Secretariats at Mumbai/Kolkata/Chennai/Bengaluru/Lit(HC)/Lit(LC)/Lit(CAT)
- 18. All Sections in the Department of Legal Affairs
- 19. Hindi Unit (for Hindi Version). The Hindi version of the same may be e-mailed to admin1-la@gov.in.

20. Personal file/Service Book/Notification Folder.

(A.K. Joshi)

Deputy Secretary to the Govt. of India Tel. No. 2338 4109